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### **Fishing Harbour in Kerala**

6756. SHRI THAYIL JOHNNANJALOSE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government of Kerala has submitted to the Union Government a development project of Thottapally fishing harbour in Kerala;

(b) if so, the details thereof; and

(c) the decision taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) Yes, Sir.

(b) and (c). The project report for development of Thottapally Fish Landing Centre in Kerala has been received in the last week of March, 1992. Detailed examination of the same for technical feasibility has been taken up.

### **Hydroponics**

6757. SHRI P. C. THOMAS: Will the Minister of AGRICULTURE be pleased to state:

(a) whether researches are being conducted to cultivate rice and other crops by Hydroponics;

(b) if so, the details thereof; and

(c) the steps taken to promote cultivation of various crops by Hydroponics?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K. C. LENKA): (a) No, Sir.

(b) and (c). Does not arise.

### **National Centre for DNA Finger printing**

6758. SHRI SANAT KUMAR MANDAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have decided to set up a National Central for DNA Finger printing;

(b) if so, the location thereof and the estimated capital outlay involved in this project;

(c) whether evidence through DNA Finger printing would be legal; and

(d) if so, the steps being taken to amend the relevant portions of the Criminal Procedure Code and other relevant laws?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) Yes, Sir.

(b) The proposed Centre would be located at Hyderabad and it is estimated to cost Rs. 432 lakhs.

(c) and (d). Legally, there is no bar in the acceptance of the evidence based on DNA Finger printing.

### **Children Going for Militancy in Kashmir**

6769. SHRI GURUDAS KAMAT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government are aware that minor children in Jammu and Kashmir have take the path of militancy;